

15. MA060/01055/14 in
O.A. NO. 060/00377/14

Gopal Krishan & Others Vs. U.O.I. & Others

29.08.2014

Present: Ms. Jyoti Chaudhary, counsel for the applicants in MA
Mr. Shailendra Sharma, counsel for the respondents

1. Learned counsel for the applicants in MA states that the orders passed in O.A. NO. 842/PB/2012, on the basis of which this O.A.(060/00377/14) was disposed of, have been stayed by the Hon'ble High Court and in view thereof the present MA has been rendered infructuous.
2. In view of the above, the MA stands disposed of as having been rendered infructuous.


(UDAY KUMAR VARMA)
MEMBER (A)

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(SANJEEV KAUSHIK)
MEMBER (J)

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